

(6)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.125/9/HDB/2020
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Dynamics Cables Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


Counsel for operational creditor is present.

- Matter is listed today for ordering notice to the Corporate Debtor before admission.

Issue notice to Corporate Debtor. Registry to prepare notice, Counsel to collect and serve on the Corporate Debtor and file proof of service.

List it on 19.03.2020.


Member(T)


Member(J)

pavani